

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(CAA)-417(ND)2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
25.01.2018**

**NAME OF THE COMPANY: Value First Mobility Vision Technologies Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the petitioner:	Mr. Rajeev Kumar, Mr. Mahesh Agarwal & Mr. Raghav Pandey, Advocates		
	For the Respondent:	Manish Raj, CP for ROC Delhi. Mr. Amish Tandon & Mr. Ajeyo Sharma, Advocates for OL. Ms. Easha Kadian for Ms. Lakshmi Gurung, Standing Counsel for IT Dept.		

ORDER

Reply of the OL is on record. Ld. Counsel appearing for the RD submits that they had filed their reply but the same is not before us, neither has any reply been received from the Department of Income Tax. Affidavit of compliance of the petitioner is also not before us.

To come up for further consideration on 6th February, 2018.

At this stage Ms. Easha Kadian has appeared and has filed some objections.

-S-d-1
(Deepa Krishan)
Member (T)

-S-d-7
(Ina Malhotra)
Member (J)

(Lekh Raj Singh)